

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 215.
TO BE ANSWERED ON FRIDAY, THE 21ST JULY, 2023.**

INFLOWS OF FDI IN THE COUNTRY

215. Shri Parimal Nathwani:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of the Foreign Direct Investment (FDI) inflows in the country during last three years, State-wise; and
- (b) the steps that have been taken/being taken to attract more FDI in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a):** Financial year wise details of total Foreign Direct Investment (FDI) inflows, which include equity inflow, equity capital of unincorporated bodies, re-invested earnings and other capital, reported in the country in the last three years are at Annexure-I. The State/UT-wise information on FDI inflows is maintained only for FDI equity inflows and relevant details are given at Annexure-II.
- (b):** To attract more FDI, the Government has put in place an investor friendly FDI policy, wherein most sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route. Further, FDI policy is reviewed regularly to ensure that India remains an investor friendly destination. Changes are made in the policy after consultations with stakeholders including apex industry chambers, associations, and other organizations. FDI policy provisions have been progressively liberalized and simplified across various sectors such as Pension, Other Financial Services, Asset reconstruction Companies, Broadcasting, Pharmaceuticals, Single Brand Retail Trading, Construction & Development, Power Exchanges, e-commerce activities, Coal Mining, Contract Manufacturing, Civil Aviation etc. In the recent past, reforms in the FDI Policy have been undertaken in sectors such as Defence, Insurance, Petroleum & Natural Gas and Telecom. Further, all proposals seeking Government approval under FDI route are now filed on National Single Window System (NSWS) Portal.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA USTARRED QUESTION NO. 215 FOR ANSWER ON 21.07.2023.

Financial year wise details of total FDI inflow

S. No.	Financial Year	FDI inflow (Amount in USD billion)
(1)	(2)	(3)
1	2020-21	81.97
2	2021-22	84.84
3	2022-23 (P)	70.97*

(P) – Data is provisional. Source : Reserve Bank of India

* The major reasons for shortfall in FDI in FY 2022-23 may be as under:

- (i) Threat of Global Recession: A tighter financial environment and a string of financial crises in Global Markets in general and in developing markets, in particular, may have triggered a fall in FDI Inflows.
- (ii) Economic crisis due to Russia-Ukraine Conflict.
- (iii) Global Protectionist Measures: Post pandemic countries have adopted various protectionist measures to decrease reliance on other countries and protecting their own domestic industries. This could also be a possible reason affecting investor sentiments.
- (iv) The real GDP growth rates of Singapore, USA and UK have decreased in 2022, which are the major source countries for FDI.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA USTARRED QUESTION NO. 215 FOR ANSWER ON 21.07.2023.

State-wise details of FDI Equity Inflow

					(Amount in USD Million)
Sr.No.	State Name	2020-21	2021-22	2022-23	Cumulative FDI equity inflow
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	85.85	224.96	284.22	595.04
2	ARUNACHAL PRADESH	4.95	-	-	4.95
3	ASSAM	11.19	4.40	2.09	17.69
4	BIHAR	45.08	116.47	47.37	208.93
5	CHANDIGARH	10.03	51.37	13.46	74.87
6	CHHATTISGARH	0.00	0.98	2.37	3.36
7	Dadra and Nagar Haveli and Daman and Diu	5.03	142.07	17.56	164.67
8	DELHI	5,471.05	8,189.35	7,534.15	21,194.55
9	GOA	16.33	37.12	11.73	65.18
10	GUJARAT	21,890.17	2,705.52	4,713.87	29,309.56
11	HARYANA	1,697.01	2,798.48	2,599.57	7,095.06
12	HIMACHAL PRADESH	10.92	137.99	34.04	182.95
13	JAMMU AND KASHMIR	0.21	0.15	0.72	1.07
14	JHARKHAND	792.06	6.43	5.62	804.11
15	KARNATAKA	7,670.49	22,071.94	10,429.37	40,171.80
16	KERALA	212.27	347.77	164.54	724.58
17	LADAKH	0.03	0.14	0.06	0.22
18	MADHYA PRADESH	206.63	208.53	39.04	454.2
19	MAHARASHTRA	16,169.79	15,438.63	14,806.39	46,414.81
20	MANIPUR	-	-	0.00	0.00
21	MEGHALAYA	-	1.10	-	1.10
22	NAGALAND	-	0.01	-	0.01
23	ODISHA	19.76	95.33	31.63	146.71
24	PUDUCHERRY	58.21	0.19	4.44	62.85
25	PUNJAB	644.46	127.01	93.55	865.02
26	RAJASTHAN	272.22	707.09	909.81	1,889.12
27	TAMIL NADU	2,323.46	3,003.16	2,168.96	7,495.58
28	TELANGANA	1,155.49	1,606.89	1,302.57	4,064.96
29	TRIPURA	0.43	0.13	-	0.56
30	UTTAR PRADESH	421.79	216.97	419.72	1,058.48
31	UTTARAKHAND	5.30	103.99	2.88	112.18
32	WEST BENGAL	415.37	427.77	394.28	1,237.42
33	State Not Indicated	19.93	1.32	-	21.25
	Total:	59,635.54	58,773.27	46,034.05	1,64,442.86

Note: Total FDI inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings, and other capital. Sector/State/Country-wise details are maintained only for equity component of FDI inflow.